

(ग) देश में खाद्य तेल की कमी को दूर करने के लिए प्रतिवर्ष उपलब्ध लगभग 30 लाख मीट्रिक टन मूनी से तेल का भी उत्पादन करने के लिये सरकार क्या योजना बना रही है ?

कृषि मंत्रालय में राज्य मंत्री (श्री बी० पी० मंत्री) : (क) जो हा, तथापि, क्योंकि पैदा किए जा रहे तेल की किस्म मुख्यतया औद्योगिक प्रयोजनों हेतु उपयुक्त होती है, इसलिए इनको केवल नाम मात्र मात्रा ही बनस्पति तैयार करने के लिए इस्तेमाल की जा रही है ।

(ख) एक विवरण संलग्न है ।

(ग) चावल मिल में ब्रैन स्टैंड-साइडर लगाकर मुख्यतः तेल किस्म में सुधार किया जा रहा है ।

Marginal Cost of Gobar Gas Plants

8624. SHRI RAJDEO SINGH:

SHRI GAJADHAR MAJHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the marginal cost of a gobar gas plant;

(b) whether the proposed 20,000 gobar gas plants will be evenly distributed in all the States and Union Territories or will be concentrated in one or some States; and

(c) whether in view of its cheapness the Khadi and Village Industries Commission is prepared to extend its exporties to the public at large?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE):

(a) The cost of the Khadi and Village Industries Commission's gobar gas plants being presently popularised varies from Rs. 1575 to Rs. 3275

depending upon the capacity of the plant (60 cubic feet to 250 cubic feet).

(b) The proposed 20,000 gobar gas plants will be set up under a 'seedling programme' during the first two years of the Fifth Five Year Plan in 12 States where agro-climatic conditions are favourable. The programmes will be taken up in all the States and Union Territories in the subsequent years of the Fifth Plan.

(c) Yes.

Hunger Strike by Blind

8625. SHRIMATI BHARGAVI THANKAPPAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the International Federation of the Blind has organised a 24 hours token hunger strike of about 150 blind persons from all over the country in the Capital on the 16th March, 1974;

(b) if so, the reasons thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) No, Sir.

(b) and (c). Does not arise.

Check on Ghost Milk Tokens

8626. PROF. NARAIN CHAND PARASHAR:

SHRI P VENKATA-SUBBAIAH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any check has been ordered for locating the 'Ghost milk tokens' issued by Delhi Milk Scheme in the Union Capital;

(b) if so, the findings of this move; and

(c) if not, whether such a 'check' would be ordered?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) Yes, Sir.

(b) 100 per cent physical verification of milk tokens with reference to the Ration Cards has been undertaken at various milk depots in Delhi/New Delhi areas. Some persons are in possession of more than one milk token for the same shift, which they apparently got issued by giving incorrect declarations at the time of issue of the subsequent token(s). Therefore, such tokens are collected for cancellation. During the month of January and February, 1974, such checking was conducted, at about 68 milk depots and 1171 unauthorised or extra milk tokens were seized and cancelled. The verification of milk tokens is being continued.

(c) Does not arise.

Publication of Tagore Centenary Volume

6627. PROF. NARAIN CHAND PARASHAR;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) whether the Tagore Centenary Volume published by the Sahitya Akademi is out of stock; and

(b) if so, whether Government would arrange the publication of the 2nd Edition at an early date?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). About 150 copies are still available. As this is a costly publication, the Akademi has no immediate plan to bring out a reprint of the volume.

Lower Division Clerks in Ministry of Agriculture

6628. SHRI S. M. BANERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether he is aware that in the Department of Food and Agriculture, the last review of the Authorised Permanent Strength of Lower Division Clerks was done on 1st May, 1970 and 1st May, 1967 respectively with the result that a large number of employees are still continuing as temporary;

(b) why review was not done every year as required under rules;

(c) whether Lower Division Clerks who have completed 10 years of service are still working as temporary, and

(d) whether any representation has been received from Central Government Clerks' Union in this regard and if so, the action being taken on it?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) to (d). The position in respect of Departments of Food and Agriculture is given below;

1. DEPARTMENT OF FOOD

A review of the Authorised Permanent Strength of Lower Division Clerks has been made on regular basis from time to time. The last review was undertaken in 1973.

2. There are 14 temporary Lower Division Clerks in the cadre of Department of Food with 10 years' service who have yet to be confirmed in the grade. They could not be confirmed as they had failed to pass the prescribed typing test and were, therefore, ineligible for confirmation. Only in 1971 they were exempted from this requirement. Their cases are now being considered against the permanent vacancies. No